

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3679  
ANSWERED ON:13.02.2014  
WAVING OF INTEREST AMOUNT ON OVERDUE LOAN  
Kanubhai Patel Jayshreeben

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) whether the Union Government has received a proposal from the Government of Gujarat to waive the interest amount on overdue loan of Gujarat Minorities Finance and Development Corporation;
- (b) if so, the action taken by the Union Government thereon;
- (c) whether most part of the said loan is given to beneficiaries affected by the Gujarat earthquake in 2001 and communal riots of 2002; and
- (d) if so, the reasons for not considering it positively?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING)

(a) to (d): A proposal to waive the interest amount on overdue loan of Gujarat Minorities Finance and Development Corporation (GMFDC) was received. The National Minorities Development and Finance Corporation (NMDFC), in order to ascertain that the most part of the said loan was given to the beneficiaries affected by earthquake of 2001 and communal riots of 2002, requested the GMFDC / State Government to furnish beneficiary-wise details in the prescribed format for further consideration. The matter was again discussed in the Review meeting held on 1.3.2013 with the Managing Director of GMFDC and he was again requested to forward the desired details for consideration of waiver. The said details have not been received from the GMFDC.